

1	2	3	4	5	6
18	Meghalaya	14.258	19.780	12.395	9.537
19	Mizoram	5.940	4.805	7.268	6.928
20	Nagaland	30.486	31.983	26.106	27.618
21	Orissa	307.031	282.155	321.290	287.258
22	Punjab	51.176	43.128	58.716	59.285
23	Rajasthan	151.415	145.238	209.792	188.230
24	Sikkim	2.925	2.737	3.148	2.896
25	Tamilnadu	152.875	184.209	198.921	220.114
26	Tripura	19.695	10.722	27.054	27.834
27	Uttar Pradesh	508.149	478.493	610.365	531.174
28	Uttarakhand	39.966	21.408	34.378	24.101
29	West Bengal	280.730	178.361	346.605	166.159
30	A&N Islands	2.228	1.486	0.980	0.671
31	Chandigarh	2.071	0.896	1.622	1.205
32	D&N Haveli	1.509	0.022	1.213	0.165
33	Daman & Diu	0.448	0.092	0.450	0.145
34	Lakshadweep	0.269	0.066	0.269	0.000
35	Puducherry	2.675	1.632	2.350	1.420
TOTAL		4211.127	3534.233	4849.585	3923.334

Note: additional 7650.86 mt of maize was allocated to Gujarat under NPAG during 2009-10.

\* the total allocation of foodgrains under ows during 2010-11 is 50.10 lakh tons. However sub-allocation of 1.61 lakh tons of foodgrains was not allocated by concerned ministry/deptt./FCI.

**Bill to control expenditure and food wastage in marriages**

3449. SHR1 AVINASH PANDE : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is planning to come up with a legislation to control the profligate expenditure and huge food wastage in marriages and other social events; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) and (b) There is no plan at present to come up with a legislation to control the profligate expenditure and huge food wastage in marriages and other social events. However, the Central Government has set up a Committee under the Chairmanship of Secretary of the Department of Consumer Affairs to study the various aspects of food wastages witnessed especially during occasions like marriages/parties/meetings in the country and suggest ways and means to control it.

#### **Additional foodgrains to poor districts**

‡3450. SHRI JAI PRAKASH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Central Government has taken any steps to provide additional foodgrains and also foodgrains for work in the poorest districts of Uttar Pradesh, according to the directions of the Supreme Court;

(b) if so, the details thereof;

(c) whether the Central Government itself has urged the State Government for taking steps to again identify the families below the poverty line and for collecting data in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) to (d) The Government of India has made adhoc additional allocation of 5 million tons of foodgrains to all States and Union Territories for distribution to Below Poverty Line (BPL) families at BPL prices, in May 2011. Uttar Pradesh has been made an additional allocation of 546,122 MTs of rice and 272,758 MTs of wheat.

In pursuance of the orders of the Hon'ble Supreme Court dated 14.5.2011 to reserve 5 million tons of foodgrains for distribution to the 150 poorest districts or the extremely poor and vulnerable

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‡Original notice of the question was received in Hindi.